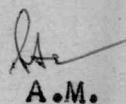


22/8/94

Hon.Mr. T.L. Verma, J.M.  
Hon.Mr. S. Dayal, A.M.

He Heard, Sri V. Bahadur on the question of admission. This application has been filed for issuing a direction to the respondents to consider the application of the applicant for appointment on the post of Junior Engineer, Telecom. It is stated that the applicant possess<sup>the</sup> the requisite qualification for appointment on the said post, but, he was however, not considered on the ground that he was over age on the crucial date i.e. 01.7.82. The selection impugned in this application took place way back in 1982. There is no satisfactory explanation for the delay in agitating the issue within the prescribed period of limitation.

In view of the above, the application is dismissed as barred by limitation.

  
A.M.

  
J.M.

/m.m./